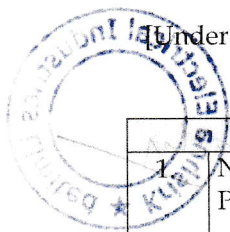
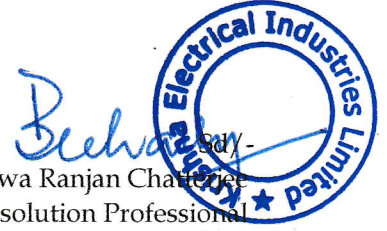


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR KRISHNA ELECTRICAL INDUSTRIES
LIMITED OPERATING IN MANUFACTURING ELECTRICAL CABLE OF T IN MADHYA
PRADESH

Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]



RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN / CIN No.	Krishna Electrical Industries Limited CIN: U31300MP1978PLC001437 PAN:AABCK2964M
2.	Address of the Registered Office	MPI House, Maharajpura Airport Road Gola-Ka-Mandir, Gwalior, Madhya Pradesh, India, 474005
3.	URL of Website	Not Available
4.	Details of Place where Majority Fixed Assets are Located	Plot No. 30, Industrial Area, A.B. Road, Banmore, District - Morena
5.	Installed Capacity of Main Products / Services	Not Available
6.	Quantity and Value of Main Products / Services sold in Last Financial Year	As per the last audited financial statement for FY 2012-13, Revenue from operations was Rs. 775,780,993
7.	Number of Employees / Workmen	For details, please connect to: cirp.keind@gmail.com
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The last audited financial statement is available for FY 2012-2013 . Kindly mail us at cirp.keind@gmail.com for the same.
9.	Eligibility for Resolution Applicants under section 25 (2)(h) of the Code is available at :	For details, please connect to: cirp.keind@gmail.com
10.	Last date for Receipt of expression of interest	27 th October, 2026
11.	Date of issue of Provisional list of Prospective Resolution Applicants	06 th November, 2026
12.	Last date for Submission of Objections to Provisional List	11 th November, 2026
13.	Date of issue of final list of prospective resolution applicants	21 st November, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26 th November, 2026
15.	Last date for submission of resolution plans	25 th December , 2026
16.	Process E-mail ID to submit Expression of Interest	cirp.keind@gmail.com
17.	Details of corporate debtor's registration status as MSME	For details, please connect to: cirp.keind@gmail.com



Bishwa Ranjan Chandra
Resolution Professional

For Krishna Electrical Industries Limited

IBBI Registration No. IBBI/IPA-002/IP-N00877/2019-20240/12806

AFA Valid till 31.12.2026

Registered Address: 68 Pink City, IDA Scheme No. 94 Extn, Ring Road, Indore -452001

Date - 07.10.2026

Place - Indore